

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

64

T.C.P No. 14/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES:

MAN Industries (India) Ltd.

V/s.

MAN Infraprojects Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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	For Petitioners	Mysa	
	Ms. Meghna Rao	i/b Vertices Partners	
	Ms. Sayalee Kulkarni	i/b Orbit Law Service	
	<u>Ghu</u>		

ORDER

CP 14/ 213/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 4.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)